

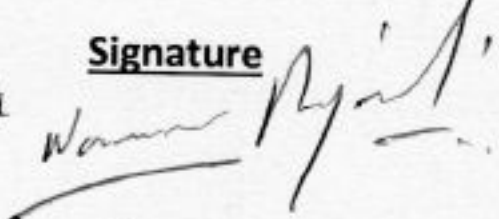
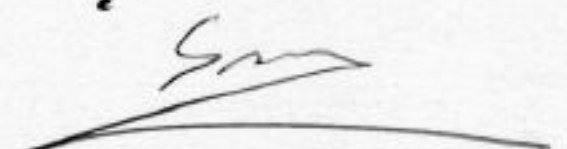
## Allahabad Bench

CP No.(IB) 141/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.05.2019

NAME OF THE COMPANY: Dr. Neetika Agarwal Vs. Anand Nirog Dham Hospital Pvt. Ltd.

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Namman Rajwashi	Adv	Operational Auditor	
2.	Sanchit Garga	Adv.	" "	

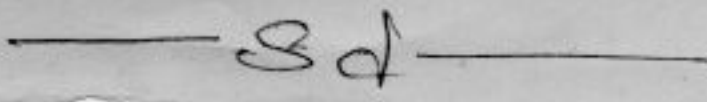
**CP NO.(IB) 141/ALD/2019**

Sh. Namman Rajwashi alongwith Sh. Sanchit Garg, Advocates for the Operational Creditor are present.

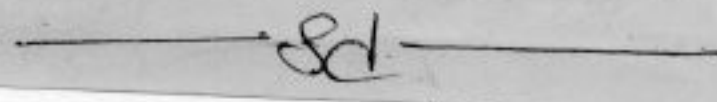
The case is fixed for further hearing on maintainability and admissibility of the present IB petition and for filing relevant documents (agreement and memorandum of understanding) in this regard.

List the matter on 16<sup>th</sup> July, 2019.

**Dated: 20.05.2019**



**SAROJ RAJWARE,  
MEMBER (T)**



**H.P. CHATURVEDI  
MEMBER (J)**